

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2317**  
TO BE ANSWERED ON THE 2<sup>ND</sup> JANUARY, 2018

**DROUGHT ASSISTANCE**

2317. SHRI RAKESH SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has taken cognizance of heavy damage caused to crops in Madhya Pradesh due to scanty rainfall and scarcity of drinking water as a result of less rainfall;
- (b) if so, whether the State Government of Madhya Pradesh has sought financial assistance to deal with the situation;
- (c) if so, whether the Government proposes to provide financial assistance to deal with the situation arising out of drought; and
- (d) if so, the details thereof along with the time by which the assistance is likely to be sanctioned and released by the Government to the State?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): The State Government of Madhya Pradesh declared drought in 133 tehsils of 18 districts during Kharif 2017 and submitted a memorandum seeking financial assistance of Rs.3705.95 crore from National Disaster Response Fund (NDRF). An Inter-Ministerial Central Team (IMCT) visited the drought affected areas during 13-16<sup>th</sup> November, 2017. The IMCT submitted its final report on 13.12.2017. The report of IMCT was considered by the Sub-Committee of National Executive Committee of National Executive Committee (SC-NEC) in the meeting held on 27.12.2017. The recommendation of the SC-NEC is being conveyed to the Ministry of Home Affairs for placing it before the High Level Committee for approval.

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